

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
(Appellate Jurisdiction)

**APPEAL NO. 175 OF 2014**  
**AND**  
**APPEAL NO. 180 OF 2014 &**  
**IA NO. 292 OF 2014**

**Dated: 4<sup>TH</sup> October, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**APPEAL NO. 175 OF 2014**

**In the matter of:**

**NTPC Ltd.**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

.... **Appellant(s)**

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Ms. Anushree Bardhan  
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1  
  
Mr. Raj Kumar Mehta  
Ms. Himanshi Andley for R-2

**APPEAL NO. 180 OF 2014 &**  
**IA NO. 292 OF 2014**

**In the matter of:**

**GRIDCO Ltd.**

**Vs.**

**NTPC Ltd. &Anr.**

.... **Appellant(s)**

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta  
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Ms. Anushree Bardhan  
Mr. Shubham Arya for R-1  
  
Mr. K.S. Dhingra for R-2

## **ORDER**

List these matters for hearing on **05.10.2018(on Top of Board)** as agreed by the learned counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**

*bn/vt*

**(Justice N.K. Patil)**  
**Judicial Member**